

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF W HEALTH VENTURES ADVISORY
INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	W Health Ventures Advisory India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26 March, 2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES – DELHI, NCT & HARYANA (Incorporated under Companies Act 2013)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67200DL2022PTC395604
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No 1007, 10 th Floor, Roots Tower, Distt Centre, Laxmi Nagar, Delhi, India, 110092
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 th JULY 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME : MR. SUMIT SHARMA ADDRESS : C-3/69 A, KESHAV PURAM, DELHI-110035 EMAL ADDRESS : vliq.whealthventures@gmail.com TELEPHONE NUMBER : +91 7738336596 REGISTRATION NUMBER : IBBI/IPA-001/IP-P-02323/2020-2021/13513
8.	LAST DATE FOR SUBMISSION OF CLAIMS (Relevant forms can be downloaded from https://ibbi.gov.in/en/home/downloads)	23 rd AUGUST 2024

Notice is hereby given that the **W Health Ventures Advisory India Private Limited** has commenced voluntary liquidation on **24TH JULY 2024**.

The stakeholders of **W HEALTH VENTURES ADVISORY INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **23rd AUGUST 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 27.07.2024
Place : Delhi

IBBI/IPA-001/IP-P02323/2020-2021/13513



Sumit Sharma
Liquidator



पंजाब नैशनल बैंक
...मरोसे का प्रतीक
(A GOVERNMENT OF INDIA UNDERTAKING)

punjab national bank
...the name you can BANK upon!

CIRCLE SASTRAL CENTER: North Delhi
Address: 2nd Floor, Vikrant Tower, Rajendra Place, New Delhi-110008
E-mail: CS8292@pnbb.co.in, Phone no. 011-44776099, +91-9310865921

E-AUCTION SALE NOTICE TO GENERAL PUBLIC UNDER RULE 8 & 9 OF THE SECURITY INTEREST (ENFORCEMENT) RULES 2002, PUBLIC NOTICE FOR SALE OF IMMOVABLE PROPERTIES
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

Lot No.	Name of the Branch Name of the Account Name & addresses of the Borrower/Guarantors Account	Description of the Immovable Properties Mortgaged/ Owner's Name [mortgagors of property(ies)]	A) Dt. Of Demand Notice u/s 13(2) of SARFAESI ACT 2002	A) Reserve Price (Amount in Rs.)	Date/ Time of E-Auction	Details of the encumbrances known to the secured creditors
			D) Outstanding Amount as on	B) EMD		
			C) Possession Date u/s 13(4) of SARFAESI ACT 2002	C) Bid Increase Amount		
			D) Nature of Possession Symbolic/Physical/Constructive			
1.	DELHI-KINGSWAY CAMP(028010) M/s ARIHANT KNITWEARS Add: IX/6236 Gali no. 1, Subhash Maholla, Nehru Gali Gandhi Nagar Delhi-110031 Mr. Sanjeev Kumar Jain, Add: S/o Devender Jain, Gali no-7, 122/9E, Shanker nagar, Krishna nagar, H.O. East Delhi-110051 SUNIL KUMAR JAIN, Add: S/o Devender Jain Gali no. 7, 122/19E, SHANKAR NAGAR, H.O. East Delhi-110051 Falak Jain S/o Sunil Kumar Jain Add: IX/6236 Gali no. 1, Subhash Maholla, Nehru Gali Gandhi Nagar Delhi-110031 Shashi Jain w/o Sunil Kumar Jain, Add: Gali no. 7, 122/19E, SHANKAR NAGAR, H.O. East Delhi-110051	(i) Property no. 122/19E, Plot no.2, Gali no.-7, Shankar Nagar, Near Krishna Nagar, Delhi-110051 in the name of Shri Sanjeev Kumar Jain S/o Shri Devender Kumar Jain and Smt. Shashi Jain W/o Sunil Kumar Jain. Area: 68 sqyds (ii) Property no. IX/5949, Raghupurpura no.2, Subhash Mohalla, Gandhi Nagar, Delhi 110031 in the name of Shri Sanjeev Kumar Jain S/o Shri Devender Kumar and Shri Falak Jain S/o Shri Sunil Kumar Jain. Area: 80 sqyds	A) 17.05.2021	A) Rs. 79,00,000.00	13.08.2024	Not Known
			B) Rs. 8,30,59,356.76 as on 31.03.2024 plus further interest, other charges and Expenses till the date of full & final payment.	B) Rs. 7,90,000.00		
			C) 21.10.2021	C) Rs. 25,000.00		
			D) Physical Possession			
2.	DELHI-KINGSWAY CAMP(028010) M/S S F ENTERPRISES, Address: IX/6236 Gali no.1, Subhash Maholla, Nehru Gali Gandhi Nagar Delhi-110031 Falak Jain S/o Sunil Kumar Jain Address: 122/19E Gali no. 7 Shanker Nagar Krishna Nagar Delhi 110051. Mr. Sanjeev Kumar Jain, Address: S/o Devender Jain, Gali no-7, 122/9E, Shanker nagar, Krishna nagar, H.O. East Delhi 110051	Property Situated at IX/5949 (part) Khasra no. 190 Gali no.12, Subhash Mohalla, Raghupurpura-2, Gandhi Nagar, Delhi-110031 in the name of Sh. Falak Jain and Sh. Sanjeev Kumar Jain measuring 27 Sq yards.	A) 17.05.2021	A) Rs. 1,43,00,000.00	13.08.2024	Not Known
			B) Rs. 8,30,59,356.76 as on 31.03.2024 plus further interest, other charges and Expenses till the date of full & final payment.	B) Rs. 14,30,000.00		
			C) 21.10.2021	C) Rs. 25,000.00		
			D) Physical Possession			
3.	DELHI – LU PITAMPURA (087610) M/S R S Travel and Tours (India) Pvt Ltd, MP-105, Maurya Enclave, Pitampura, New Delhi – 110034 Also At: G-9, plot no. 1, GF, PP trade Centre, Netaji Subhash Place, Delhi-110034. Smt. Nisha Jain, Res. Property No. 66, PKT. 10, Sector -22, Rohini, Delhi. Also at: MP-105, Maurya Enclave, Pitampura, New Delhi, Pin – 110034. Shri. Krishan Kumar Jain, G-9, plot no. 1, GF, PP trade Centre, Netaji Subhash Place, Delhi-110034. Also at: MP-105, Maurya Enclave, Pitampura, New Delhi, Pin – 110034. Ms. Siddhi Jain, MP-105, Maurya Enclave, Pitampura, Delhi-110034	Shop/Unit Space No G-9, PP Trade Center, Situated at Plot No P-1, District Centra, Wazirpur, Netaji Subhash Place, Pitampura, New Delhi-110034 in the name of Shri. Krishan Kumar Jain S/o Ganga Bishan jain and Smt. Nisha Jain W/o Krishan Kumar Jain. Area- 413.65 Sqft or 38.43 Sqm with reserved parking space of 413.65 Sqft.	A) 06.12.2023	A) Rs. 1,54,00,000.00	13.08.2024	Not Known
			B) Rs.7,41,71562.19 as on 30.06.2024 further interest, other charges and Expenses till the date of full & final payment.	B) Rs. 15,40,000.00		
			C) 05.03.2024	C) Rs. 25,000.00		
			D) Physical Possession			
4.	DELHI – Delhi- Pitampura (171000) 1. M/s Jai Shiv Foods, 512, Punjabi Colony, Narela, Delhi-110040 2. Shiv Charan Bansal, 512, G-Block, Gali No.10, Punjabi Colony, Mamurpur, Narela, Delhi-110040. 3. Shalini Bansal, 512, G-Block, Gali No.10, Punjabi Colony, Mamurpur, Narela, Delhi-110040. 4. Krishna Devi, 512, G-Block, Gali No.10, Punjabi Colony, Mamurpur, Narela, Delhi-110040	Plot No. 7, Out of Khasra No. 512, Gali No.10, Punjabi Colony, Village Mamurpur, Narela, Delhi-110040 owned by Shalini Bansal Area 36 Sq. Yards	A) 28.12.2021	A) Rs. 17,00,000.00	13.08.2024	Not Known
			B) Rs. 4,85,80,727.57 as on 30.06.2024 plus further interest, other charges and Expenses till the date of full & final payment.	B) Rs. 1,70,000.00		
			C) 04.03.2022	C) Rs. 25,000.00		
			D) Physical Possession			
		Property No. 125-B, , Out of Khasra No. 512, Block-G, Punjabi Colony Extension, Village Mamurpur, Narela, Delhi-110040 owned by Krishna Devi Area 194 Sq. yards	A) 28.12.2021	A) Rs. 87,00,000.00	13.08.2024	Not Known
			B) Rs. 4,85,80,727.57 as on 30.06.2024 plus further interest, other charges and Expenses till the date of full & final payment.	B		

PUBLIC NOTICE

Whereas, Pyramid Prompoto LLP applied for occupation certificate for affordable Group Housing Society at Sector 93, Gurugram in the name of "The Balcony" vide license no. 1 of 2019 dated 04.01.2019 for setting up of Affordable Housing Colony over an area in the revenue estate of Village Hayatpur, Sector-93, Gurugram.

Whereas, the DTCP, Haryana has issued in-principal approval vide Memo No. ZP-1281-Vol-II/JD (RA)/2024/22937 dated 24.07.2024, seeking objection/suggestion from existing Allottees regarding deviation/changes in the building plan. Accordingly, vide this advertisement, objection/suggestion are hereby invited from existing allottees on the deviation/changes in building plans of the said colony. A copy of earlier approved building plan along with deviation/changes in building plan are available on our website www.mrgworld.com. The said plans can also be perused at the office of the Developer i.e. Unit No. 131, First Floor, Vatika Tower-A, Sector-54, Gurugram, STP office, Gurugram, as well as site office of the promoter. If any allottee has any objections/suggestion on the deviation/changes in building plans of the project, he/she may file objections in the office of STP, HUDA Complex, Sector 14, Gurugram within 30 days from the date of issuance of this public notice, failing which it shall be assumed that there are no objections to the deviations/changes in building plan of the project.

Given on this 27th Day of July, 2024.

Sd/-

Authorized Signatory

M/s Pyramid Prompoto LLP

Gurugram

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
W HEALTH VENTURES ADVISORY INDIA PRIVATE LIMITED

1. Name of Corporate Person	W Health Ventures Advisory India Private Limited
2. Date of Incorporation of Corporate Person	26 March, 2022
3. Authority Under Which Corporate Person is Incorporated/ Registered	REGISTRAR OF COMPANIES – DELHI, NCT & HARYANA (Incorporated under Companies Act 2013)
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U67200DL2022PTC395604
5. Address of The Registered office And Principal office (if Any) of Corporate Person	Office No 1007, 10th Floor, Roots Tower, Distt Centre, Laxmi Nagar, Delhi, India, 110092
6. Liquidation Commencement Date of Corporate Person	24th JULY 2024
7. Name, Address, Email Address, Telephone Number And The Registration Number of The Liquidator	Name : Mr. Sumit Sharma Address : C-3/69 A, Keshav Puram, Delhi-110035 Email Address : viq.wealthventures@gmail.com Telephone Number : +91 7738336596 Registration Number : IBBI/IPA-001/IP-P-02323/2020-2021/13513
8. Last Date For Submission of Claims (relevant Forms Can Be Downloaded From https://bbil.gov.in/en/home/downloads)	23rd AUGUST 2024

Notice Is hereby given that the W Health Ventures Advisory India Private Limited has commenced voluntary liquidation on **24TH JULY 2024**.

The stakeholders of **W HEALTH VENTURES ADVISORY INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 23rd AUGUST 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sumit Sharma
Liquidator

Date: 27.07.2024
Place: Delhi

IBBI/IPA-001/IP-P02323/2020-2021/13513

CSB Bank		PUBLIC NOTICE ON AUCTION OF PLEDGED GOLD ORNAMENTS			
Trusted Heritage Smart Future					
The borrower/s in specific and interested bidders, in general, are hereby informed that on account of non-repayment of the Banks due by the borrowers as under despite the payment notice and recall/auction notice issued by the Bank, the gold ornaments pledged with the bank security by the respective borrowers for the loan availed by them will be sold in public auction on "as is where is" and "no recourse" basis, through e-auction portal www.auctionnet.net on 05/08/2024, 05/08/2024 at 10.30 AM. The auction may be adjourned to any other later date at the discretion of the bank upon publication of the same in the Bank's notice board. The borrowers are hereby further inform that the gold ornaments will be disposed of by private sale if the public auction is not successful and if there is still further balance to be recovered thereafter, legal action will be initiated against the borrower/s for recovery of the balance amounts due to the bank.					
S. No.	Account Name	Client ID	No. of Acc.	Bal. Outstanding as on 24/07/2024	Weight (grams)
BRANCH NAME : KOLKATA - BURRA BAZAR					
1	Abhishek Sonkar	4549719	1	19205.4	2.6
2	Deepak Mall	4858779	2	87755.31	40.63
3	Omprakash Kesharwani	2671361	3	944453.93	241.9
BRANCH NAME : ASHOK VIHAR - DELHI					
4	Jilender Singh	4887311	1	133426.98	45.34
5	Kamal Kumar	4773487	2	21680	2.5
6	Rakesh Khanna	4773414	2	68919.83	13.9
BRANCH NAME : CHANDIGARH					
7	Rakesh Kumar Verma	7348551	1	501953.73	126.9
BRANCH NAME : LUDHIANA					
8	Amrit Setia	4632742	1	158280.46	43.3
9	Anil	4055572	1	107125	25.4
10	Randeep	4722399	1	28940.27	67.78
11	Twinkle Kumar	3753321	2	705546	178.1
BRANCH NAME : GREATER KAILASH - DELHI					
12	Hikshar	4772201	1	82967.34	20.8
13	Narendar Pandey	521458	1	40659.73	9.8
BRANCH NAME : NOIDA					
14	Ajay Baghel	4730080	2	284988.96	68.9
15	Ajit Kumar	4769291	1	217177.8	45.1
16	Debasish Sarkar	4765905	1	34302.87	8.7
17	Deep Chand Sharma	4150972	1	348901.94	78.28
18	Deepak Raghuw	4757441	2	61090.49	13.28
19	Dheera	7816757	1	87487.73	21.6
20	Kishori Lal	4747544	1	94426.34	20.6
21	Nesraj Tanwani	4431534	1	18695.7	52.4
22	Chander	4789292	1	28430.75	45.7
23	Ramwali	4398514	2	185273.67	45.4
24	Sardar Singh	7839517	1	862066.37	173.76
25	Sarvesh Yadav	4075814	1	20773.4	4.8
26	Soni Kumar	4749967	1	172534.01	35.6
27	Sunita Devi	4763059	1	76935.32	18.8
28	Suraj	4769233	1	211300.52	44.04
29	Urmila	7816248	2	2000976.2	401.4
30	Vinod	7810885	1	85797.03	57.3
BRANCH NAME : FARIDABAD					
31	Amir Qureshi	4771667	1	107607.65	19.29
32	Anshu Aroa	4904000	2	619424.13	13.2
33	Jagdish Singh	4577201	1	53465.81	12.4
34	Kajal Singh	7544987	1	467214.26	90.3
35	Khemti Thakur	4564212	1	37654.8	10.1
36	Pawan Tyagi	4769183	2	40350.71	14.03
37	Radhia Devi	4184881	2	70132.76	8.33
38	Vipin Kumar	7661542	1	27130.26	4.4
BRANCH NAME : JAIPUR					
39	Devendra Kumar Saini	4774701	1	87940.27	19.28
BRANCH NAME : BHUBANESWAR					
40	Abhinash Pradhan	4759649	1	219936.23	49.1
41	Anil Kumar Prusti	4037967	4	518144.10	107.3
42	Antaryami Senapati	4631828	1	132604.77	37.1
43	Biraja Prasad Dash	517370	5	720440.25	1513.3
44	Braja Keshor Das	7848754	1	237851.68	47.3
45	Chinmay Ashkaya Mahapatra	4042187	4	67312.28	193.3
46	Jyoti Pradhan	7318034	7	716236.72	138.3
47	Laxmipriya Rout	7843			

74	Neeru Sharma	4792407	1	35691.37	9.31	165	Bebi Bhawar	4051260	2	156328.4	54
75	Neha	4764557	1	43486.81	6	166	Bhavin Gour	4366786	1	127092.81	31.2
76	Pardeep Kumar	4769756	1	141306.87	28.14	167	Bhupendra Kumar Chachemiyia	7701026	2	861238.4	179.5
77	Satnam Singh	4160908	1	19468	4.74	168	Bal Chand Dhiwari	4057088	2	242695.98	63.5
78	Shubham Sharma	4745404	1	26623.25	7.2	169	Hitesh Sharma	7287756	2	1393777.85	306
79	Sonu Mishra	4051066	1	45820.48	11.18	170	Jeeshan Khan	4732221	2	180583.21	38.6
80	Sunmeet Kaur	3912900	1	204124.06	69.88	171	Komal Sahu	4745682	3	328697.71	158.4
81	Talinder Singh	1359930	1	1438.34	0.38	172	Kuldeep Singh Devra	4773373	1	2338.17	5.5
81	Venus	4769830	1	150607.15	29.8	173	Meena Meghwal	4771416	1	74062.68	21.4
82	Vinay Kumar	4759980	1	159735.1	31.62	174	Mohammad Hussain	7295880	2	268685.5	55
BRANCH NAME : GAUTAM NAGAR						175	Narendra Singh	4764250	1	65934.27	14.3
83	Amar Saund	4484726	1	27824.95	6.76	176	Pradeep Gour	3935650	1	193322.81	95.2
84	Danish	4754839	1	38716.72	9.6	177	Pushkar Singh	7270669	1	473203.86	64.8
85	Neetu Raghav	4316938	1	296922.22	76	178	Racheshyashu Suhari	4458681	1	74060.71	15.4
86	Rajesh Rajesh	4489571	1	22843.44	5.61	179	Sita Kunwar	4607559	2	319010.87	81.4
87	Sunita	7148229	1	25302.85	7.5	180	Sunil Kumar Gaur	4129140	2	409570.48	80.4
BRANCH NAME : PHAGWARA						181	Tara Kunwar	7560290	1	862173.9	17.5
88	Johny Paul	4152706	3	305589.76	81.9	182	Umesh Menaria	4594190	1	49623.65	10.2
89	Saroj Kumar	7265006	1	895957.3	153	BRANCH NAME : UJJAIN					
BRANCH NAME : SALT LAKE CITY						183	Bhupendra Porwal	4431580	2	261950.59	60.1
90	Maya Makal	4774839	1	11827.87	4.3	184	Yogesh Prajapati	4546006	1	9321.51	21
91	Puja Devi	4764249	1	84734.03	16.78	BRANCH NAME : KAROL BAGH					
92	Raja Sharma	7176790	1	208175.87	41.71	185	Bhawana	7620443	1	65979.63	13.09
93	Shyamali Kirtania	4743522	1	11868.69	2.6	186	Prince Pandey	4604819	1	450513.13	9.36
BRANCH NAME : GHAZIABAD						187	Rekha Devi	4593374	2	159481.83	31.8
94	Abhishek Aggarwal	4751369	2	152435.79	38.9	188	Shekhnaz	7858630	2	222927.23	45.85
95	Anur Khan	4296499	2	40992.39	9.8	189	Surender Kumar Ram	4551192	1	5721.79	14.59
96	Amrit Kumar Bharti	4296649	1	144806.44	31.4	BRANCH NAME : PALAM					
97	Amrit Sachdeva	4041017	1	12206.91	25.8	190	Adarsh Kumar Mishra	4746672	1	83077.45	17.36
98	Anjali Singh	4058943	1	220893.9	48.5	191	Bharli Vishwakarma	4711142	2	185134.82	36.73
99	Ankit Tyagi	4289059	1	98630.73	37.5	192	Geeta Ram	4743679	1	15700	3.28
100	Anushop	4049573	1	15121.47	5	193	Harish Kumar	4792322	2	583055.74	118.2
101	Arif A	4412887	1	41730.73	11.8	194	Jagdev Kumar Signal	4759290	2	210435.06	41.6
102	Bablu	7693806	1	409353.56	99.6	195	Jitender Jha	4774950	1	2196.4	0.5
103	Durga Prasad Sharma	6119480	1	154							



Piramal Finance

PIRAMAL CAPITAL & HOUSING FINANCE LTD.(PCHFL)
CIN: L65910MH1984PLC032639
Registered Office: Unit No. 601, 6th Floor, Piramal Amrita Building, Piramal Agastya Corporate Park, Kamani Industrial, Opp. Fire Station, LBS Marg, Kuria (west), Mumbai- 400070 – T+91 22 3862 4000,
Branch Office: Plot No-6, Block A, Sector-2, Noida, U.P. - 201 301

Contact Person: 1. Nikki Kumar - 96506063402, 2. Pankaj Kashyap- 91367186893, 3. Rohan Sawant- 9831343013
E-AUCTION SALE NOTICE ON SYMBOLIC POSSESSION, E-AUCTION DATE: 28.08.2024, 11.00 AM to 1.00 PM

Loan Code/ Branch Borrower(s)/Co-Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Property Address - final	Reserve Price	Earnest Money Deposit (EMD) (10% of MP)	Outstanding Amount (23-07-2024)
Loan Code No. 19600044814, Delhi-Safaljung (Branch), Parvash (Borrower), Poonam (Co Borrower 1)	Dt: 21-01-2020 Rs. 22.84.35/- (Rs. Twenty Two Lakh Eighty Four Thousand Three Hundred Fifty Eight Only)	All the piece and Parcel of the Property having an extent - H No 804, Ground Floor, LIG Housing Board Colony, Sector 29, Faridabad Haryana 121007 Boundaries As - North - House No 803 South - House No 802 East - Other Property West - Road	Rs. 21,00,000/- (Rs. Twenty One Lakh Only)	Rs. 2,10,000/- (Rs. Two Lakh Ten Thousand Only)	Rs. 37,86,123/- (Rs. Thirty Seven Lakh Eighty Six Thousand One Hundred Twenty Three Only)

DATE OF E-AUCTION-28.08.2024, FROM 11.00 AM TO 01.00 PM (WITH UNLIMITED EXTENSION OF 5 MINUTES EACH).
LAST DATE OF SUBMISSION OF BID: 27.08.2024, BEFORE 04.00 P.M.

For detailed terms and conditions of the Sale, please refer to the link provided in www.piramalfinance.com/e-Auction.html or email us on piramal.auction@piramal.com.

STATUTORY 30 DAYS SALE NOTICE UNDER SARFAESI ACT TO THE BORROWER/GUARANTOR / MORTGAGOR

The above mentioned Borrower/Guarantor are hereby notified to pay the sum as mentioned in section 13(2) notice in full with accrued interest till date before the date of auction, failing which property will be auctioned/sold and balance dues if any will be recovered with interest and cost from borrower/guarantor.

Date : 26-07-2024
Place : Delhi

Sd/- (Authorised Officer)
Piramal Capital & Housing Finance Limited



HDFC BANK

Legal Cell : Plot # 31, Najafgarh Industrial Area, Tower-A, 1st Floor, Shivaji Marg, Moti Nagar, New Delhi - 110015

DEMAND NOTICE

We understand your world

DEMAND NOTICE UNDER SEC 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002. The following borrowers & co-borrowers availed the below mentioned secured loans from HDFC Bank Ltd. the loans of below mentioned borrowers & co-borrowers have been secured by the mortgage of their respective properties. As they have failed to adhere to the terms & conditions of the respective loan agreements and had become irregular, their loans were classified as NPA's as per the RBI guidelines. Amounts due by them to HDFC Bank Ltd are mentioned in the following table and further interest on the said amounts shall also be payable as applicable and the same will be charged with effect from their respective dates.

Name of Borrowers & Co-borrowers/ Mortgageor	Details of Secured as Assets	Outstanding as per 13(2)/ Notice Date
1. M/s Rishabh Aggarwal Wazir LLP (Borrower) Through Its Partners - : Mr. Rishabh Aggarwal & Mr. Mukesh Kumar (Co-borrower) Office No. 612 To 615, Space Boulevard, Sohna Road, Gurugram, Haryana - 122018	Property Bearing No. 29 Situated At Apple Wood Street, Area Measuring 546.49 Sq. Meters, In The Residential Colony Known As Malibu Towne, Village Tiki & Fatehpur, Sub-tehsil Wazirabad, Distt. Gurgaon, Haryana (Property Owned By Mr. Rishabh Aggarwal & Mrs. Manju Ranjani)	Rs. 2,94,28,763/- as on 19.06.2024/ Notice Date: 19th June 2024
2. Mr. Rishabh Aggarwal (Co-borrower & Mortgageor) S/o Sh. Mukesh Aggarwal H.no. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Email id - rishabh.aggarwal@hotmail.com, Phone no. 9811067275		Date of NPA: 21/05/2024
3. Ms. Manju Ranjani (Co-borrower & Mortgageor) W/o Sh. Mukesh Kumar Address:- H.no. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018		Type Of Loan Facility And A/c No. Loan Against Property
4. Mr. Mukesh Kumar (Co-borrower) S/o Sh. Rajender Lal : H. No. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Also At- Mr. Mukesh Kumar S/o Sh. Rajender Lal : 455/2, Behind Bus Stand, Adarsh Nagar, Gurgaon Haryana - 122001		87234742
5. M/s Rishabh Aggarwal And Associates (Co-borrower) Through Its Proprietor Mr. Rishabh Aggarwal: Unit No. 612, 06th Floor, Space Boulevard, Sector-47, Sohna Road, Gurugram, Haryana-122018		Dropine Overdraft Facility
6. M/s R K Advisors (Co-borrower) Through Its Proprietor Mrs. Manju Ranjani : Office No. 612 To 615, Space Boulevard, Sohna Road, Gurugram, Haryana - 122018		50200061719081
7. M/s Sonakshi Aggarwal & Company (Borrower) Through Its Proprietor Mrs. Sonakshi Aggarwal: Office No. 615, 06th Floor, Space Boulevard, Sector-47, Sohna Road, Gurugram, Haryana-122018	Property Bearing No. 29 Situated At Apple Wood Street, Area Measuring 546.49 Sq. Meters, In The Residential Colony Known As Malibu Towne, Village Tiki & Fatehpur, Sub-tehsil Wazirabad, Distt. Gurgaon, Haryana (Property Owned By Mr. Rishabh Aggarwal & Mrs. Manju Ranjani)	Outstanding as per 13(2)/ Notice Date
8. Mrs. Sonakshi Aggarwal (Co-borrower) W/o Shri Rishabh Aggarwal : H. No. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Email id - sonakshimangal2011@gmail.com		Rs. 53,11,594/- as on 19.06.2024/ Notice Date: 19th June 2024
9. Mr. Rishabh Aggarwal (Co-borrower & Mortgageor) S/o Sh. Mukesh Aggarwal: H.no. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Email id - rishabh.aggarwal@hotmail.com Phone No. 9811067275		Date of NPA: 21/05/2024
10. Ms. Manju Ranjani (Co-borrower & Mortgageor) W/o Sh. Mukesh Kumar: H.no. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018		Type Of Loan Facility And A/c No.
11. Mr. Mukesh Kumar (Co-borrower) S/o Sh. Rajender Lal : H. No. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Also At- Mr. Mukesh Kumar S/o Sh. Rajender Lal : 455/2, Behind Bus Stand, Adarsh Nagar, Gurgaon Haryana - 122001		Loan Against Property
12. M/s Rishabh Aggarwal And Associates (Co-borrower) Through Its Proprietor Mr. Rishabh Aggarwal: Unit No. 612, 06th Floor, Space Boulevard, Sector-47, Sohna Road, Gurugram, Haryana-122018		86076017
13. M/s Rishabh Aggarwal And Associates (Borrower) Through Its Proprietor Mr. Rishabh Aggarwal : Unit No. 615, 06th Floor, Space Boulevard, Sector-47, Sohna Road, Gurugram, Haryana-122018	Property Bearing No. 29 Situated At Apple Wood Street, Area Measuring 546.49 Sq. Meters, In The Residential Colony Known As Malibu Towne, Village Tiki & Fatehpur, Sub-tehsil Wazirabad, Distt. Gurgaon, Haryana (Property Owned By Mr. Rishabh Aggarwal & Mrs. Manju Ranjani),	Outstanding as per 13(2)/ Notice Date
14. Mr. Rishabh Aggarwal (Co-borrower & Mortgageor) S/o Sh. Mukesh Aggarwal : H. No. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Email id - rishabh.aggarwal@hotmail.com Phone No. 9811067275		Rs. 52,976,984/- as on 19.06.2024 / Notice Date: 19th June 2024
15. Ms. Manju Ranjani (Co-borrower & Mortgageor) W/o Sh. Mukesh Kumar : H. No. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018		Date of NPA: 21/05/2024
16. Mr. Mukesh Kumar (Co-borrower) S/o Sh. Rajender Lal : H. No. 29, Applewood Street, Malibu Towne, Sector-47, Gurugram, Haryana-122018 Also At- Mr. Mukesh Kumar S/o Sh. Rajender Lal : 455/2, Behind Bus Stand, Adarsh Nagar, Gurgaon Haryana - 122001		Type Of Loan Facility And A/c No.
17. M/s R K Advisors (Co-borrower) Through Its Proprietor Mrs. Manju Ranjani : Office No. 612 To 615, Space Boulevard, Sohna Road, Gurugram, Haryana - 122001 Also At- 608b, Sector-47, Sixth Floor, Space Boulevard, Gurugram, Haryana - 122018		Dropine Overdraft Facility
		59200555555557

Since the notices sent to you in the

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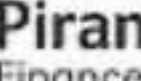
ग्राम प्रधान ग्राम पंचायत अटाली वि.ख. बघरा (मु.नगर)	ग्राम सचिव ग्राम पंचायत अटाली वि.ख. बघरा (मु.नगर)
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प्रश्न ५३	
अमिषि की अभिव्यक्ति के लिये निम्नम्न, हेतु	
वर्ल्ड्स बिस्पो एस्टेट प्राइवेट लिमिटेड, ओल्डास जीओगिकल डेअर फेज-1, दबिगि दिल्ली-110020, नई दिल्ली में हिसल एस्टेट में पंचिनामाल (पंचनाम ब्रह्मचारीवर्णन एवं निमित्त स्थलको एवं ब्रह्मचारीवर्णन समानता प्रमाणित सिमिलिचरनेस 2016 के विधिग अन्तर् के उप-विधिग (५) के अन्तर्गत)	
क्र.सं.	प्रश्नक विवरण
1.	चैन/सीआईएन/एलएसीएन के संस्थ निमित्तक देनवार का नाम वर्ल्ड्स बिस्पो एस्टेट प्राइवेट लिमिटेड पिन : AAACW62168, सीआईएन : U78010DD12006P7C145081
2.	मैनीकुरीक कार्यालय का पता मूडबड 25 – 25, क्रीमलियाडोईली रोड, स्लीम-11, बेरोमेट, ओल्डास जीओगिकल डेअर फेज-1, दबिगि दिल्ली-110020, नई दिल्ली, दिल्ली, भारत
3.	वेबसाइट का यूआरएल ड्रागन मोनो, परगना, तलसीरी एवं जयपुर गाँजियाम्बद
4.	एअर स्लान के विवरण, जहाँ स्थानीय परिवारवर्णन ब्रह्मचारीन में अभिव्यक्ति है एअर
5.	मूल्य घाटाएँ / सोसायटी के संस्थापक सिमिलिचरनेस एअर
6.	विगत वित्तीय वर्ष में बेचे गए मुख्य घाटाएँ / सोसायटी के प्रभावित हुए मूल्य एअर
7.	कम्प्लायंस / अभिनम की संस्था एअर
8.	दो वर्षों के अंतिम वार्षिक वित्तीय विवरणों (अनुसूचि) के आधार पर, कम्प्लायंस की प्रमाणित सतिता माँ विवरण यहां पर उपलब्ध है। कम्प्लायंस की सुविधाएं इन यूआरएल पर उपलब्ध हैं : www.IBBBI.org.in
9.	संस्था की घाटा 25(2) के अंतर्गत समायोजन आवेदकों की योग्यता 1. व्यवसाय में अनुभवी – किसी भी व्यवसाय में 1 वर्ष 2. न्यूनतम निम्नल मूल्य:- ₹. 10,00,00,000/- (एअर पर करीब) 3. अतिरिक्त इंग्लिश साहित्य:- ₹. 80,00,00,000/- (एअर पर करीब लाल)
10.	अमिषि की अभिव्यक्ति की प्रामा की अंतिम तिथि 22-09-2024
11.	प्रस्तावित समायोजन आवेदकों की अंतिम सूची निम्नानुसार की तिथि 22-09-2024
12.	अंतिमभूमी सूची पर आपसविध्या प्रस्तुत अनेकी अंतिम तिथि 27-09-2024
13.	प्रस्तावित समायोजन आवेदकों की अंतिम सूची निम्नानुसार की तिथि 06-09-2024
14.	प्रस्तावित समायोजन आवेदकों को जानकारी प्राप्त, मूल्यांकन आखिरा तथा समायोजन निगोचन के अनुसूची के निगोचन की तिथि 11-09-2024
15.	समायोजन निगोचन प्रस्तुत करने की अंतिम तिथि 11-10-2024
16.	अमिषि की अभिव्यक्ति प्रस्तुत करने हेतु प्रोसेस ईमेल आईडी ip.worldwinds@gmail.com, under_khatni@yahoo.com
17.	हस्ता / चूषक की सम्पत्ति प्रमाणित करने के अन्तर्गत वर्ल्ड्स बिस्पो एस्टेट प्राइवेट लिमिटेड (संस्थापक वित्त) IBBBI / IPA-002 / IP-N00437 / 2017-2018 / 11191
18.	एअर / A2 / 102 / 26/2924 / 28/2873 / 11/ 20-09-2024 कार्ड उपिपुन-124 एअर 113 नई रोड, पुरान डी, नई दिल्ली 110024
19.	आई वि. प्रमाणित प्रमाणित करने की तिथि, 11/05/21 दुपलन एअर – 91-9610746440
20.	ईमेल : ip.worldwinds@gmail.com, under_khatni@yahoo.com

4. मौकिया मोड में शेरार खराने वाले सदस्य, जिन्होंने कंपनी के साथ अपना ईमेल पता पंजीकृत नहीं किया है वे paiselectoral@gmail.com या helpdeskreply@mcsgregistrars.com को ईमेल भेजकर कंपनी के साथ पंजीकृत हो सकते हैं। डिमेंटरों के लाइअप में शेरार खराने वाले सदस्य अपने ईमेल पते को पंजीकृत /अपडेट करने से संबंधित डॉक्यूमेंट को संपर्क कर सकते हैं।

5. किसी भी प्रश्न के मामले में, कृपया 1800225533 पर संपर्क करें या ईमेल helpdesk.evoting@cdsindia.com पर ईमेल करें।

[illegible]



पिरामल फिनांस एंड हाउसिंग फाइनेंस लिमिटेड (प्रीसीएचएफएल)
 CIPINUM : L65910MH1984PLC02639
 रजिस्ट्रार कार्यालय: मुंबई नंकर-६०१, ६०१ मीनार, पिरामल अडिबिलिटी, क्रीडलैंड
 इंडियन स्ट्रीट लिमिटेड (प्रायवेट) लिमिटेड, प्लॉट नं. ६, मकान १, बिल्डिंग नं. १, एच.एस.डी. फ्लोर एस्टेट के समान, एन.एच.१०६, मुंबई (पश्चिम), मुंबई - ४००००७-
 फोन : ४९१ २२ ३६०२ ४०००
 फ़ैक्स नंबर: ४९१ २२ ३६०२ ४००१
 कार्यालय वेबसाइट: www.piramalfinance.com

संपर्क व्यक्ति १, निजी सुधार :- ९९६०६०३५० २. पंजीयन करपा :- ९९१६१७८८९९ ३. रोडन सार्वजनिक :- ९८३३१४३०१३

प्रतीपाल कर्माकर पर १-नीलामी निजी नोटिफिकेशन दिनांक: २८.०८.२०२४, को सुबह ११:०० बजे से दोपहर १:०० बजे तक

अक्र. क्र./साखा/आधारकारी (सी/ -/संपर्क अधी)	मॉडल सूचना दिनांक और तिथि	संपर्क का पता-अंतिम	आरंभित मूल्य	बidding प्रति (इंग्रजी) (अल्पतः १०%)	बकाया राशि (२३-०७-२०२४)
अक्र. क्र. संख्या 19600404814, दिल्ली- गुडराम (साखा), परबखे (आधारकारी), धूम (सह-आधारकारी १)	दिनांक: २१-०१-२०२० र. २२,९४,३५८/- (रु. बाईस लाख त्रिंशद हजार और चार सौ अठ्ठावन मात्र)	संपर्क का सम्पूर्ण टुकड़ा और अंतर जिसका विस्तार है:- एच. नं. ८०४, प्लॉट नं. २८५३, टि.सी.डी. हाउसिंग एस्टेट कोलोनी, २८५३, फरीदाबाद हरियाणा १२१००७ सीमाएं:- उत्तर - मकान नंबर ८०३, दक्षिण - मकान नंबर ८०२, पूर्व एच.संपर्क, पश्चिम - सड़क,	₹ २१,००,०००/- (रु. बीस लाख हजार मात्र)	₹ २,१०,०००/- (रु. दो लाख दस हजार मात्र)	₹ ३,४३,८६,१२३/- (रु. बीस लाख अठ्ठावन हजार और चार सौ त्रिंशद मात्र)

१-नीलामी की तिथि: २८-०८-२०२४ को प्राय: ११:०० बजे से अपराह्न १:०० बजे तक (प्रत्येक ५ मिनट के असीमित विस्तार के साथ), मोटी जमा करने की अंतिम तिथि: २८-०७-२०२४ को शाम ४:०० बजे से पहले

बिड की विवरण निम्न और शर्तों के लिए कृपया www.piramalfinance.com/e-auction.html पर दिए गए दृष्टिकोण देखें या email@piramalauction@piramal.com पर ईमेल भेजें

आधारकारी/बचकावर्ती को सफरकी अधिविभाग के तहत वैधानिक ३० दिन की नोटिफिकेशन

आधारकारी/बचकावर्ती/गारंटर को सूचित किया जाता है कि नीलामी की शर्तों से पहले को साक्ष्य धारा १३(२) में उल्लिखित अतिरिक्त का पुरा मुताबक होगा। ऐसा न करने पर संपर्क को नीलाम/बेच दिया जाएगा और शेष बचका, यदि कोई हो, को ब्याज और बचकावर्ती/गारंटर से वसूल किया जाएगा।

दिनांक: २८.०७.२०२४
स्थान: दिल्ली

हस्ता /- (प्राधिकृत अधिकारी)
पिरामल क्रीडलैंड एंड हाउसिंग फाइनेंस लिमिटेड

सार्वजनिक नोटिस

इसके द्वारा सूचना दी जाती है कि एसआरएफ लिमिटेड, रजि. के निम्नलिखित इश्क़िटी शेयरों के लिए प्रमाण पत्र कार्यालय: गैरफिया, डीएलएफ मयूर विहार, यूनिट नंबर 236 और 237, दूसरी मंजिल, मयूर विहार प्लेस, नोएडा लिंक रोड, मयूर विहार चरण। एक्सटेंशन, दिल्ली - 110091, कॉर्पोरेट कार्यालय: ब्लाक-सी, सेक्टर 45, गुरुग्राम, हरियाणा - 122 003 खो गए हैं और उक्त इश्क़िटी शेयरों के धारक/दावेदार/खरीदार ने इच्छित शेयर प्रमाणपत्र जारी करने के लिए कंपनी को आवेदन किया है। जिस किसी भी व्यक्ति के पास उक्त शेयरों के संबंध में कोई दावा है, उसे इस तिथि से 15 दिनों के भीतर कंपनी के कॉर्पोरेट कार्यालय में इसे दर्ज कराना चाहिए, अन्यथा कंपनी बिना किसी सूचना के उपरोक्त आवेदकों को डुप्लिकेट प्रमाणपत्र जारी करने के लिए आगे बढ़ेगी।

फोलियो नं	शेयरधारक का नाम	शेयरों की संख्या	विशिष्ट संख्या से - को	प्रमाणपत्र संख्या.
पीएमआरएफ 0049475	तेज प्रताप सिंह कैंट	240 40 20	296456186 - 206456425 10103410 - 10103449 10103450 - 10103469	1138067 90104139 90104140

दावेदार का नाम: मोहिनी कैंट नून, ए-19 कालिंदी कॉलोनी, श्रीनिवासपुरी पी.ओ. नई दिल्ली-110065
स्थान: नई दिल्ली
तारीख: 28.07.2024

UNIVERSAL OFFICE AUTOMATION LIMITED					
CIN : L34300DL1991PLC04365					
Regd. Off. : 806, Siddharth, 96, Nehru Place, New Delhi - 110 019					
Website: www.uniofficeautomation.com, email:investor@uniofficeautomation.com, Ph : 011-26444812					
Extract of Standalone Un-Audited Financial Results for the quarter ended 30 th June, 2024					
Sl. No.	Particulars	Current quarter ended 30.06.2024	Preceding quarter ended 31.03.2024	Corresponding 3 months ended the previous year 30.06.2023	Year ended 31st March 2024
		Un-audited	Audited	Un-audited	Audited
		(Rs./Lac)	(Rs./Lac)	(Rs./Lac)	(Rs./Lac)
1	Other Income	3.92	5.63	2.11	13.08
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(7.28)	(17.91)	(2.52)	(20.00)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	(7.28)	(17.91)	(2.52)	(20.00)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	(7.28)	(22.41)	(2.52)	(24.50)
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(7.28)	(22.41)	(2.52)	(24.50)
6	Equity Share Capital	1465.27	1465.27	1465.27	1465.27
7	Reserves (Excluding Revaluation reserves as shown in Balance Sheet of previous year				(1276.70)
8	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) -				
1. Basic;		(0.05)	(0.15)	(0.02)	(0.17)
2. Diluted;		(0.05)	(0.15)	(0.02)	(0.17)

APEX CAPITAL AND FINANCE LIMITED
CIN: L65910DL1985PLC021241
Regd. Office: Flat No. F, 8th Floor, Hansalaya Building, Connaught Place, New Delhi-110001
Email: contact@apexfinancials.in; **Website:** www.apexfinancials.in
Tele-Fax: +91 11 40348775

Sl. No.	Proposed Warrant Allottees	Ultimate Beneficial Owners of the proposed allottees	Pre-Preferential issue		Issue of Warrants	Post exercise of Warrants into Equity Shares#	
			Shares	%		Shares	%
1.	HILLGROW INFOSERVICES PRIVATE LIMITED	1. Smt. Nutan Gehlot 2. Sh. Amit Gehlot 3. Smt. Suchitra & their relatives	8,15,520	13.78	8,40,677	16,56,197	12.25
2.	PALMTREE INFRACON PRIVATE LIMITED	1. Smt. Anita Gehlot 2. Smt. Suchitra & their relatives	6,05,520	10.23	10,50,677	16,56,197	12.25
3.	VETERAN INFRADEVELOPERS PRIVATE LIMITED	1. Smt. Anita Gehlot 2. Sh. Raj Singh Gehlot 3. Smt. Sheela Gehlot 4. Sh. Aman Gehlot 5. Sh. Arjun Gehlot 6. Smt. Surabhi Gehlot 7. Smt. Shahista Gehlot & their relatives	6,05,520	10.23	10,50,677	16,56,197	12.25
4.	FOSTER INFRASTRUCTURE PRIVATE LIMITED	1. Smt. Sita Gehlot 2. Sh. Raghubinder Singh 3. Smt. Suchitra 4. Sh. Amit Gehlot & their relatives	6,05,520	10.23	10,50,677	16,56,197	12.25
5.	INSCENCE DEVELOPERS PRIVATE LIMITED	1. Smt. Suchitra 2. Sh. Raj Singh Gehlot 3. Smt. Sheela Gehlot 4. Sh. Aman Gehlot 5. Sh. Arjun Gehlot 6. Smt. Surabhi Gehlot 7. Smt. Shahista Gehlot & their relatives	2,10,000	3.55	9,39,198	11,49,198	8.50
6.	SHAMSHER SINGH (HUF)	Sh. Shamsher Singh	87,880	1.48	1,61,805	2,49,685	1.85
7.	PARVEEN KUMAR (HUF)	Sh. Parveen Kumar	1,38,564	2.34	1,99,436	3,38,000	2.50
8.	PAWAN SINGH (HUF)	Sh. Pawan Singh	1,57,610	2.66	1,80,390	3,38,000	2.50
9.	SUCHITRA	NA	9,30,588	15.72	6,16,094	15,46,682	11.44
10.	ANKIT SANGWAN	NA	55,921	0.94	2,82,079	3,38,000	2.50
11.	USHA SOLANKI	NA	55,710	0.94	2,82,290	3,38,000	2.50
12.	K K SANGWAN	NA	-	-	4,73,000	4,73,000	3.50
13.	SUKHWANTI SANGWAN	NA	-	-	4,73,000	4,73,000	3.50

3. Paragraph (g) of Item No.3 in the Explanatory Statement is modified to state the following:
 "A Certificate from Independent Valuer confirming the minimum price for the preferential issue as per provisions contained under Chapter V of SEBI ICDR Regulations along with the calculation thereof has been obtained by the Company and the same shall be made available for inspection at the Registered Office of the Company and the said Certificate can be found on the website of the Company at the following link <https://apexfinancials.in/InvestorInformation.aspx>"

This Corrigendum to the EGM Notice shall form an integral part of the EGM Notice, which has already been circulated to the Shareholders of the Company and on from the date hereof, the EGM Notice shall always be read in conjunction with this Corrigendum. This Corrigendum is also being published in the Financial Express (English language) and Jansatta (Hindi language) and will also be made available on website of the Company at www.apexfinancials.in. All other contents of the EGM Notice, save and except as modified or supplemented by this Corrigendum, shall remain unchanged.

By the Order of the Board of Directors
 For **APEX CAPITAL AND FINANCE LIMITED**
 Sd/-
(SHEKHAR SINGH)
 Managing Director
 DIN: 00039567

Date: July 27, 2024
 Place: New Delhi

[illegible]

प्रपत्र "ए" सार्वजनिक घोषणा खारोलीय दिवाला और आम शोध अकादमी कोर्ब (वैधिका परिषदमापन प्रक्रिया) विनियमावली, 2017 का निगमन 44, डब्ल्यू हेल्थ वेवर्स एडवाइजरी इंडिया प्राइवेट लिमिटेड के हितवाहकों के ध्यानार्थ	
1.	कापीरेंट व्यक्ति का नाम डब्ल्यू हेल्थ वेवर्स एडवाइजरी इंडिया प्राइवेट लिमिटेड
2.	कापीरेंट व्यक्ति के निगमन की तिथि 26-03-2022
3.	प्राधिकरण जिसके अधीन कापीरेंट देनदार निगमित/पंजीकृत है रजिस्ट्रार ऑफ कम्पनीज, दिल्ली, एनपीसी एवं हरियाणा (कम्पनी अधिनियम, 2013 के तहत निगमित)
4.	कापीरेंट व्यक्ति की कापीरेंट पहचान संख्या U67200DL2022PTC395604
5.	कापीरेंट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता कार्यालय सं. 1007, 10वां तल, रूद्रस टावर, शिबिरद्वेट रोड, लक्ष्मी नगर, दिल्ली, भारत, 110092
6.	कापीरेंट व्यक्ति का परिषदमापन होप की आरंभ तिथि 24-07-2024
7.	परिषदमापन का नाम, पता, ई-मेल पता, टेलीफोन नंबर और रजिस्ट्रेशन नम्बर ई-मेल पता : Vilavhealthventures@gmail.com टेलीफोन नंबर : +91 7778336596 पंजीकरण संख्या IBBI/IPA-001/IP-P-02323/2020-2021/13513
8.	दावा प्रस्तुत करने हेतु अंतिम तिथि 23-08-2024

QUALITEK LABS LIMITED

Regd. Office: 73, National Park, Lajpat Nagar-IV, Delhi - 110024
CIN: U74999DL2018PLC334105

NOTICE

6th ANNUAL GENERAL MEETING

Notice is hereby given that pursuant to the provisions of Section 96 of the Companies Act, 2013 and SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the 6th Annual General Meeting (**AGM**) of the members of the Company is scheduled to be held on **Tuesday, the 20th day of August, 2024 at 11:00 AM at Neeti Bagh Club, August Kranti Marg, Block C, Neeti Bagh, New Delhi - 110049** to transact business as detailed in the notice dated 26th July, 2024.

The Company is under process of mailing notice of AGM to the members individually by post together with the Audited Financial Statements for the year ended 31st March, 2024 and Report of Directors' and Statutory Auditors along with other documents. These documents are being sent electronically to those members who have registered their e-mail addresses.

These documents are also available on the company website www.qualiteklab.com.

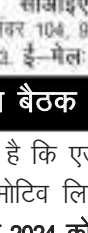
Notice is also hereby given that pursuant to the provisions of Section 91 of the Companies Act, 2013 and Regulation 42 of SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015, that the Register of Members and Share Transfer Book of the Company will remain closed from Wednesday the 14/08/2024 to Tuesday the 20/08/2024 (both days inclusive).

Further in accordance with section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management and Administration) Rules, 2014 as amended from time to time and Regulation 44 of SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015, the Company is pleased to provide E-voting facility to all its members to exercise their rights to vote on the resolution through remote e-voting provided by National Security Depository Limited (NSDL). **The E-voting period commences on Saturday the 17th of August, 2024 (09:00 a.m.) and ends on Monday the 19th of August, 2024 (05:00 p.m.).**

The Members will not be able to cast their votes after the said period. The only Members who have not cast their votes by remote e-voting shall be able to vote at the meeting.

For Qualitek Labs Limited
Ashima Bhatnagar
Company Secretary

Dated : 26/07/2024
Place : Noida



एस्क के ऑटोमोटािव लिमिटेड
(पूर्व का एस्क के ऑटोमोटािव मशीनरी लिमिटेड)

बीकानेर प्लांट: प्लॉट नं. 104, 829/1, कल्याण नगर रोड, कराला बाजार, नई दिल्ली-110005
रेजीस्ट्रार: 011-28755431 ई-मेल: info@askbkr.com www.askbkr.com

36वीं वार्षिक आब बैक की सूचना तथा ई-वोटिंग की जानकारी

एतद्वारा सूचित किया जाता है कि एजीएम बुलने की सूचना में निर्धारित व्यवसाय को संवाचित करने के लिए एस्क के ऑटोमोटािव लिमिटेड (कंपनी) के सदस्यों की 36वीं वार्षिक आब बैठक (‘एजीएम’) बुलवार, 21 अगस्त 2024 को सुबह 10:30 बजे (भा.मा.स.) वीडियो कॉन्फ्रेंसिंग (बीसी)/अथवा ऑडियो-विडियो क्लिप साहनों (‘ओवीएम’) के माध्यम से आयोजित की जाएगी। यह कंपनी अधिनियम, 2013 (अधिनियम) और उसके तहत बनाए गए नियमों के लागू प्रावधानों, और कॉर्पोरेट कार्य मंत्रालय (एमसीए) द्वारा जारी 25 सितंबर, 2023 के सामान्य परिपत्र 09/2023 और अन्य परिपत्रों के साथ परित भारतीय प्रतिभूति एवं विनियम शोध (सूचीबद्धता दायित्व और प्रकटीकरण आवश्यकताएं) विनियम, 2015 तथा भारतीय प्रतिभूति और विनियम शोध द्वारा 7 अक्टूबर, 2023 को जारी परिपत्र सूची, एवओ/सीएफओ/सीएफडी-पीओडी-2/बी/सीआईआईए/2023/167 (इसके बाद सार्वजनिक रूप से ‘परिपत्र’ के रूप में संदर्भित) के अनुपालन में है, जिसके द्वारा एक सामान्य स्थान पर सदस्यों की मौखिक उपस्थिति के बिना, बीसी/ओवीएम के माध्यम से एजीएम आयोजित करने की अनुमति दी गयी है और संगठन को अपनी वार्षिक रिपोर्ट इलेक्ट्रॉनिक मोड में भेजने की अनुमति दी है।

उपर्युक्त परिपत्रों के अनुपालन में, वित्तीय वर्ष 2023-24 के लिए वार्षिक रिपोर्ट के साथ-साथ एजीएम की सूचना 27 जुलाई, 2024 को ई-मेल द्वारा उन सदस्यों को इलेक्ट्रॉनिक मोड के माध्यम से भेज दी गयी है, जिसके ईमेल पते निर्धारित समय-सीमा के भीतर कंपनी/डिजिटलरी के साथ पंजीकृत हैं। एजीएम की सूचना और वित्तीय वर्ष 2023-24 का वार्षिक रिपोर्ट कंपनी की वेबसाइट यानी www.asbkr.com, स्टॉक एक्सचेंज यानी बीएसई लिमिटेड और नेशनल स्टॉक एक्सचेंज ऑफ इंडिया लिमिटेड की वेबसाइट क्रमशः www.bseindia.com और www.nseindia.com पर भी उपलब्ध होगी।

सदस्य कंपनी बीसी/ओवीएम सुविधा के माध्यम से एजीएम में भाग ले सकते हैं और उनकी उपस्थिति को अधिनियम की धारा 103 के तहत होने की गणना के उद्देश्य से गिना जाएगा।

जिन सदस्यों के नाम कट-ऑफ तिथि अवधि अनुसार, 14 अगस्त 2024 को सदस्यों के रजिस्टर/लाभगोमी खातों की सूची में दर्ज हैं, वे एजीएम की सूचना में निर्धारित प्रस्तावों पर मतदान करने और एजीएम में भाग लेने के हक्कावर होंगे। जो व्यक्ति कट-ऑफ तिथि तक सदस्य नहीं है, उसे एजीएम की इस सूचना को केवल सूचना के उद्देश्य से देना चाहिए।

एजीएम की सूचना में निर्धारित किसी भी प्रस्ताव पर वोट देने के लिए सदस्यों को रिमोट ई-वोटिंग सूचना प्रदान की गयी है। रिमोट ई-वोटिंग अवधि बुलवार, 17 अगस्त 2024 को सुबह 9:00 बजे (भा.मा.स.) से शुरू होगी और मंगलवार, 20 अगस्त 2024 को शाम 5:00 बजे (भा.मा.स.) समाप्त होगी। इसके बाद एफएमडीएल द्वारा वोटिंग के लिए रिमोट ई-वोटिंग मॉड्यूल को निष्क्रिय कर दिया जाएगा। ई-वोटिंग बुलवार, 21 अगस्त, 2024 को एजीएम के दौरान उन सदस्यों के लिए भी उपलब्ध होगी, जिन्होंने पहले रिमोट ई-वोटिंग अधिष्ठा के दौरान वोट नहीं किया था।

रिमोट ई-वोटिंग, एजीएम में शामिल होने, एजीएम के दौरान ई-वोटिंग, ई-मेल पते का पंजीकरण और लॉगिन विवरण प्राप्त करने के लिए विस्तृत निर्देश एजीएम की सूचना में दिए गए हैं।

मैसर्स विनोद कुमार एन.एस.डी.कॉम, कंपनी सेक्रेटरीज के श्री विनोद कुमार अनेजा, कंपनी सचिव (सदस्यता के साथ एफएमडीए 5740) को सूचनाओं और पारदर्शी तरीके से संपूर्ण ई-वोटिंग प्रक्रिया की जांच करने के लिए संबंधित नियुक्त किया गया है।

सावधानी, जो एजीएम की सूचना भेजने के बाद कंपनी के शेयर प्राप्त करते हैं और कंपनी के सदस्य बन जाते हैं और कट-ऑफ तिथि यानी बुलवार, 14 अगस्त 2024 तक शेयर धारण करते हैं, वे evoting@nsdl.com पर अनुसूचे मेकअप लिमिटेड (आइसीआई) द्वारा पारसर्पद प्राप्त कर सकते हैं।

ई-वोटिंग या बीसी/ओवीएम के माध्यम से वोट देने में शामिल होने से संबंधित किसी भी प्रश्नों के लिए, कृपया www.evoting.nsdl.com पर उपलब्ध एफएमबी और ई-वोटिंग सूत्र मैनुअल देखें। आप 022-4886 7000 पर एनएसडीएल से संपर्क कर सकते हैं या बरिष्ठ प्रबंधक सुश्री पल्लवी माहोले को evoting@nsdl.com पर ईमेल कर सकते हैं।

निदेशक मंडल के आदेशानुसार
एस्क के ऑटोमोटािव लिमिटेड के लिए
— हस्ता, / —
रजनील शर्मा

स्थान: मानसरो, गुरुग्राम
दिनांक: 27 जुलाई, 2024

बीपी (विधि), कंपनी सचिव और अनुपालन अधिकारी